

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.2)/8455/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (Estt.),
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 5th October, 2023.

Sub:- **Earned leave.**

Ref:- Your note dated 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri T. L. Guite, Registrar, Gauhati High Court, Aizawl Bench for **six days earned leave w.e.f. 12.10.2023 to 17.10.2023, along with station leave permission**, has been granted, subject to submission of his Leave Admissibility Report at the Registry of the Aizawl Bench. Further, Shri Guite is to hand over charge of his Office to Shri Vincent, Lalrokima, OSD, Aizawl Bench before proceeding on leave.

Yours faithfully,

SD/-

JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-125/2008(Pt.2)/8456-8457/A. dtd. , 05-10-23

Copy to:

1. Shri Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

SD/-
JT.REGISTRAR (VIGILANCE)